

ITEM NO.2

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 461/2025

KIRAN A.R & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 114812/2025 - EX-PARTE AD-INTERIM RELIEF)

Date : 23-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Ms. Indira Jaising, Sr. Adv.
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For Respondent(s) : Ms. Archana Pathak Dave, A.S.G.
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UPON hearing the counsel the Court made the following
O R D E R

List on 06.10.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER